

employed at the site of Durgapur Steel Plant under construction; and

(b) if so, whether a statement showing their number, terms of appointment and their wages would be laid on the Table?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) Yes, Sir

(b) No British technicians have been employed by the Hindustan Steel Ltd at the site of the Durgapur Steel Plant 182 British technicians have, however, been employed by the Indian Steelworks Construction Company Ltd, and their sub-contractors and 9 by the International Construction Company As they are employees of the Contractors and the Consultants, the Hindustan Steel do not directly pay their wages or fix up the terms of their appointment

#### Lok Sahayak Sena Camps in Punjab

**1878. Shri Daljit Singh.** Will the Minister of Defence be pleased to state

(a) the location and number of camps established under section 4 of the Lok Sahayak Sena Act of 1956 in Punjab State since the 31st December, 1958, and

(b) the number of volunteers enrolled in different district camps of the Punjab State?

**The Minister of Defence (Shri Krishna Menon):** (a) 5 Lok Sahayak Sena camps have been held in the Punjab State at the following places since the 31st December, 1958 —

ALGAON (Amritsar)  
KHALRA (Amritsar)  
TOHANA (Hissar)  
NARAINGARH (Ambala)  
BABANPUR (Sangrur)

(b) The number of persons enrolled in the Lok Sahayak Sena district-wise in the Punjab State since

the 31st December, 1958 is given below.—

District	Numbers Enrolled
Ambala	460
Amritsar	848
Hissar	461
Sangrur	375
<b>TOTAL</b>	<b>2,144</b>

#### Tobacco Cultivation

**1879. Shri Daljit Singh:** Will the Minister of Finance be pleased to state

(a) whether it is a fact that the cultivation of tobacco without permission is prohibited,

(b) whether the backward hilly areas are to be given facilities for its cultivation without permits, and

(c) if not, the reasons therefor?

**The Minister of Finance (Shri Morarji Desai):** (a) No, Sir; cultivation of tobacco without permission is not prohibited. However, a grower of tobacco has to give a prior declaration as to the area of land on which he intends to cultivate tobacco, if that area is in excess of the limit notified by each Collector of Central Excise, as requiring no such declaration

(b) and (c) Do not arise as no permission is required for cultivation of tobacco, so long as the area on which such tobacco is grown is less than the prescribed limit

#### Guarantees to Loans

**1880 Shri S. A. Mehdi:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No 318 on the 17th February, 1959 and state

(a) the total amount of loans taken by the private sector on the guarantee of the Government of India from other foreign sources, and

(b) the names of the firms and amount taken?

The Minister of Finance (Shri Morarji Desai): (a) Presumably the hon Member is referring to loans taken by the private sector from foreign sources other than the I.B.R.D. Government of India have not guaranteed any such loans.

(b) Does not arise

**Central Social Welfare Board's Assistance to Punjab**

1881. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) whether the Central Social Welfare Board has allotted any financial assistance to Punjab State for new Pilot Projects there; and

(b) the aid proposed to be extended to the State during 1959-60?

The Minister of Education (Dr K. L. Shrimall): (a) The Board has granted assistance for Urban Pilot Welfare Extension Projects in Punjab

(b) No specific State-wise allotment is made. The aid during 1959-60 will depend on the number of schemes received from Punjab for financial assistance

**Iron Ore in Narnaul**

1882. Shri Ram Krishan Gupta: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that extraction of iron ore from ore mines in Narnaul (Punjab) has been stopped; and

(b) if so, when and why?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Extraction of ore in Antri and Biharipur mines was stopped in June, 1956 due to non-marketability of ore as it had high phosphorus contents

Dhanauta and Dhancholi mines were closed on 30th October, 1958 as

grant of renewal of the leases was pending enquiries into allegations made against the lessees. Renewals have since been sanctioned.

**Wealth Tax and Expenditure Tax**

1883. Shri Pangarkar: Will the Minister of Finance be pleased to state:

(a) the number of assesseees of Expenditure Tax and Wealth Tax in the five districts of Marathwada region of Bombay during 1958-59; and

(b) the amount assessed therefrom?

The Minister of Finance (Shri Morarji Desai): The information required, in respect of the period 1st April, 1958 to 31st January, 1959, is as follows

	Expenditure-tax	Wealth tax
(a) No of assesseees	8	191
(b) Amount of tax assessed up to 31-1-1959.	Nil	60,409

स्कूलों के भवन

१८८४ श्री श्रीनारायण दास : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या भारत सरकार ने स्कूलों के भवन निर्माण के हेतु संघ राज्य-क्षेत्रों में अलग निर्माण शाखाएँ स्थापित की हैं, और

(ख) यदि हाँ, तो इन शाखाओं के संगठन का व्योरा क्या है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

हिन्दी को प्रोत्साहन

१८८५. श्री श्रीनारायण दास : क्या शिक्षा मंत्री एक ऐसा विवरण सभा पटल पर